

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 323

IA-2404/2023 IA-5575/2021 IA-5576/2021 IA-1991/2022 IA-1979/2022
In
IB-846(ND)/2020

IN THE MATTER OF:

Umesh Yarn Agencies

.....APPLICANT/PETITIONER

Vs

Flora Dyeing House Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For Ex-Directors : Mr. Rishi Sood, Mr. Gurjot Singh, Advocates.

For the SRA : Mr. Anant Gautam, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.05.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**